

[Shri Ranga]

these ramifications of this particular firm.

Mr. Speaker: I did that.

Shri Ranga: I thought both the Ministries concerned with this would be co-operating with each other and then conduct that enquiry.

Mr. Speaker: Order, order. Next item.

SUPPLEMENTARY FINANCIAL STATEMENT
FOR 1965-66 OF KERALA STATE
ELECTRICITY BOARD

Shri Shinde: On behalf of Dr. K. L. Rao, I beg to lay on the Table a copy of the Budget Estimates for the year 1966-67 and Supplementary Financial Statement for the year 1965-66 of the Kerala State Electricity Board, under sub-section (3) of section 61 of the Electricity (Supply) Act, 1948, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President in relation to the State of Kerala.

[Placed in Library. See No. LT-6372/66].

REPORT OF STUDY TEAM ON IRON AND
STEEL CONTROLLER'S ORGANISATION

The Minister of Iron and Steel (Shri T. N. Singh): I beg to lay on the Table a copy of the Report (Part I) of the Study Team on the Iron & Steel Controller's Organisation—Production, Price and Distribution of Indigenous Steel.

[Placed in Library. See No. LT-6373/66].

RAILWAY PROTECTION FORCE (AMEND-
MENT) RULES

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): I beg to lay on the Table a copy of the Railway Protection Force (Amend-

ment) Rules, 1966, published in Notification No. G.S.R. 627 in Gazette of India dated the 30th April, 1966, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957.

[Placed in Library. See No. LT-6374/66].

12.22 hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS
MINUTES

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the Seventy-seventh to Eighty-ninth Sitzings of the Committee on Private Members' Bills and Resolutions held during the current Session.

12.22½ hrs.

COMMITTEE ON PUBLIC UNDER-
TAKINGS
MINUTES

Shri Subodh Haasda (Jhargram): I beg to lay on the Table the Minutes of the Sitzings of the Committee on Public Undertakings relating to Twelfth and Fourteenth to Thirty-first Reports.

12.23 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES
MINUTES

Shri Siddananajappa (Hassan): I beg to lay on the Table the Minutes of the Twenty-third Sitting of the Committee on Government Assurances held during the current Session.

Shri Hari Vishnu Kamath (Hoshangabad): Will this be circulated as was done during last week?

Mr. Speaker: It will be kept in the Library.